

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH 'GULESTAN' BUILDING NO.6
PRESOT ROAD? BOMBAY : 1.

Original Application No. 855/96

Thursday the 3rd day of October 1996

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

S.K. Kulkarni
D-15/Sahyadri
Anushakti Nagar
Mumbai 400 094

... Applicant.

By Advocate Shri S.R. Lambhate

V/s

Shri C. Stephen Balasundaram
Estate Officer and Chief
Administrative Officer
C&S Group, Anushakti Nagar,
Mumbai. 400 094

Shri C.S. Nair
Administrative Officer
Vikram Sarabhai Bhavan
Anushakti Nagar
Mumbai 400 094

Shri T. Kishan
Assistant Personnel Officer
(Govt. Representative)
Anushakti Nagar
MUMBAI 400 094

The Union of India
B.A.R.C.
Anushakti Nagar
Mumbai 400 094.

... Respondents.

By Advocate Shri B.Ranganathan for
Shri J.P. Deodhar.

O R D E R (ORAL)

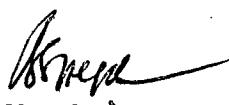
{ Per Shri B.S. Hegde, Member(J) }

The applicant has retired from service on 29.2.96. He was allowed to continue in the quarter till 30.6.96. There after the applicant has made a representation on the ground that his wife is suffering from Bronchitis Asthma for retention of quarter upto 30.12.96. The respondents vide their letter dated 12.7.96 rejected the request of the applicant

: 2 :

for retention of quarter upto 30.12.96.

In the circumstances I see no merit in the O.A. Accordingly O.A. is dismissed at the admission stage itself. Interim relief passed on 29.8.96 stands vacated.



(B.S. Hegde)
Member (J)

NS